

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A. No. 14/(MAH)/2014  
CA No.

CORAM:

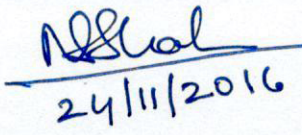
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Mr. D. R. Sharma  
V/s.  
M/s. Bajaj Finance Limited

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
7. 1.	Nipa Shah	Advocate for Petitioner	 24/11/2016

Order

Co. Appeal NO. 14 /59/CLB/MB/MAH/2014

Petitioner side has filed the rejoinder; Respondent side is absent.

List this matter for hearing on 4.1.2017.

sd/-

B.S.V.PRAKASHKUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)